

CODING SHEET

IN THE HIGH COURT OF ORISSA: CUTTACK  
CHAPTER-VI, RULE-28  
ORIGINAL JURISDICTION

(To be filled by the Registry)

CASE TYPE \_\_\_\_\_ NO. \_\_\_\_\_ of \_\_\_\_\_ DATE OF REGISTRATION \_\_\_\_\_

D. NO. \_\_\_\_\_ DATE OF PRESENTATION \_\_\_\_\_

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**( To be filled by the Counsel for the Petitioner / Applicant in black ink)**

**Case Type** \_\_\_\_\_

Petitioner / Appellant/ Contemnor (s) \_\_\_\_\_

Home District \_\_\_\_\_ Sex (M /F) \_\_\_\_\_ Age \_\_\_\_\_

Respondent/ O.P. (s) \_\_\_\_\_

Counsel for the Petitioner / Appellant/ Contemnor \_\_\_\_\_

with State Bar Council Enrolment No., \_\_\_\_\_

E.Mail Id / Phone No. / Mobile No. if any \_\_\_\_\_

Counsel for the Respondent / O.P. with State Bar Council \_\_\_\_\_

Enrolment No., E.Mail Id / Phone No. / Mobile No. if any \_\_\_\_\_

Subject Matter / Act \_\_\_\_\_

Subject / Category Code 

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Connected / Previous/  
Covered case, if any Type \_\_\_\_\_ No. \_\_\_\_\_ of \_\_\_\_\_

Order violated and Date  
of order (For Contempt  
Petitions) Case Type \_\_\_\_\_ No. \_\_\_\_\_ of \_\_\_\_\_  
Date of Judgement \_\_\_\_\_ passed by \_\_\_\_\_

Passing Officer \_\_\_\_\_

Signature and full name of the  
Party / Advocate for.....

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**(To be filled by the Court Master / P.A. concerned in Court itself in Red ink)**

Nature of Disposal \_\_\_\_\_ by \_\_\_\_\_

Date of Disposal \_\_\_\_\_

Court Master / P.A.